

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.207 - **CP(IB)/160(AHM)2023**

With

ITEM No.208 - **IA/771(AHM)2023**

ITEM No.209 **IA/1437(AHM)2023**

**Proceedings under Section 94 IBC**

**IN THE MATTER OF:**

Khedut Agro Engineering

.....Applicant

Vs.

RBL Bank Ltd.

.....Respondent

**Order delivered on: 29/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant

: Mr. Atul Sharma, Adv.

For the Respondent

: Mr. Anip Gandhi, Adv. .a.w Mr. Raju Kothari-RBL

For the Personal Guarantor

: Ms. M A Gogia, Adv.

**ORDER**

**CP(IB)/160(AHM)2023, IA/771(AHM)2023, IA/1437(AHM)2023**

Ld. Counsel for the applicant is directed to issue notice upon respondents.

List for further consideration on 10.05.2024.

-Sd-

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**